

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/46079/2026 ARBP/59/2026	JYOTI RANJAN MOHANTY VS RABINDRA KUMAR SAHOO	DAYANIDHI MISHRA VS	// () //
2	D-BLAPL/31194/2026 BLAPL/10767/2026	JAGASAN BAG VS STATE OF ODISHA	DHANANJAYA MUND VS	KOMNA PS /290 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000284/2026
3	D-BLAPL/31036/2026 BLAPL/10768/2026	YANAMALA DINESH@Y DINESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /114 /2026 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/000015/2026
4	D-BLAPL/31084/2026 BLAPL/10769/2026	RAJU BAROI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MALKANGIRI /253 /2018 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000143/2018
5	D-BLAPL/31108/2026 BLAPL/10770/2026	SURENDRA SAHU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /97 /2013 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000039/2013
6	D-BLAPL/31037/2026 BLAPL/10771/2026	PAULO@MRUTYUNJAYA@MRUTUNJAY SETHY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	KHAJURIPADA /186 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000142/2026
7	D-BLAPL/31306/2026 BLAPL/10772/2026	MD.YUNUS VS STATE OF ODISHA	BHARAT JALLI VS	SUNDARGARH SADAR /481 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001651/2026
8	D-BLAPL/30530/2026 BLAPL/10773/2026	NARAYAN MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /12 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000011/2026
9	D-BLAPL/31137/2026 BLAPL/10774/2026	CHHABI @ SUBHENDU PRADHAN VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KHANDAGIRI P.S. /738 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000288/2026
10	D-BLAPL/31215/2026 BLAPL/10775/2026	NITESH SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /114 /2026 SPECIAL JUDGE, KANTABANJI(Balangir Spl/0000008/2026
11	D-BLAPL/31211/2026 BLAPL/10776/2026	ARABINDA BAGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /157 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000087/2024

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12	D-BLAPL/18097/2026 BLAPL/10777/2026	NIRANJAN SAHOO VS STATE OF ODISHA	BIDYADHAR MANSING VS	DHUSURI /489 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000867/2025
13	D-BLAPL/28169/2026 BLAPL/10778/2026	RAJESH KUMAR BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /574 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0002107/2026
14	D-BLAPL/31165/2026 BLAPL/10779/2026	J.SUSANTA @ KALIA VS STATE OF ODISHA	ASHOK DAS VS	NIMAKHANDI /266 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001649/2026
15	D-BLAPL/28971/2026 BLAPL/10780/2026	BIBHUTI SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /405 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000243/2025
16	D-BLAPL/29023/2026 BLAPL/10781/2026	SANTUNU SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PODIA PS /115 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000028/2026
17	D-BLAPL/29299/2026 BLAPL/10782/2026	PAPU @ PRASANT KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MADHUPATNA /373 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001328/2026
18	D-BLAPL/30944/2026 BLAPL/10783/2026	BRAHMANANDA SAHU VS STATE OF ODISHA	BARDI VISHAL PRIYADARSHAN VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000024/2026
19	D-BLAPL/30390/2026 BLAPL/10784/2026	SIBARAM PATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SPL.TASK FORCE /8 /2026 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000256/2026
20	D-BLAPL/31228/2026 BLAPL/10785/2026	BAIKUNTHA PARASETH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KOTOAGARH /179 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000190/2026
21	D-BLAPL/29756/2026 BLAPL/10786/2026	SK. ANUWAR @ PINTU VS STATE OF ODISHA	SATYABRATA DASH VS	SPL.TASK FORCE /2 /2021 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000002/2021
22	D-BLAPL/29876/2026 BLAPL/10787/2026	MANOJ BARIK @ MANOJ KUMAR BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINDHIKELA PS /243 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000075/2024
23	D-BLAPL/30312/2026	DEEPAK BAGARTI	JAYADEBA BEHERA	BOLANGIR SADAR /251 /2026

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	BLAPL/10788/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALANGIR(B
24	D-BLAPL/30199/2026 BLAPL/10789/2026	KUNTALA MALLIK @ KUNTALA MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	Spl/0000047/2026 DHARMASALA /156 /2026 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000050/2026
25	D-BLAPL/30270/2026 BLAPL/10790/2026	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000124/2023
26	D-BLAPL/31260/2026 BLAPL/10791/2026	SUSHIL KUMAR NAIK @ CHAGALA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
27	D-BLAPL/30290/2026 BLAPL/10792/2026	ABU JAFAR KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /534 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000084/2026
28	D-BLAPL/30373/2026 BLAPL/10793/2026	MAHANTA HANTAL VS STATE OF ODISHA	JULU KHANSAMA VS	MACHHKUND /79 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000062/2026
29	D-BLAPL/31264/2026 BLAPL/10794/2026	LITUN PATTANAIK @ PATTANAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
30	D-BLAPL/30374/2026 BLAPL/10795/2026	SHASANK BHUPAL SHELAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GHASIPURA /133 /2026 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000164/2026
31	D-BLAPL/30924/2026 BLAPL/10796/2026	SHEELA CHOUDHURY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANGUL TOWN /776 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000047/2026
32	D-BLAPL/31068/2026 BLAPL/10797/2026	SK. AFZAL @ SEK. AFJAL VS STATE OF ODISHA	SK. ZAFARULLA VS	GORUMOHISANI /42 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000037/2025
33	D-BLAPL/30927/2026 BLAPL/10798/2026	SIPUN @ KISHAN BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
34	D-BLAPL/30946/2026 BLAPL/10799/2026	SIBA DIGAL VS	SITIKANT MISHRA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K

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35	D-BLAPL/31031/2026 BLAPL/10800/2026	STATE OF ODISHA TAPAS KUMAR SWAIN VS	HARAPRASAD PANDA VS	TR/0000046/2026 DHARMASALA /110 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajpur)
36	D-BLAPL/31098/2026 BLAPL/10801/2026	STATE OF ODISHA GOUTAM RAO @ S. GOUTAM RAO VS	SUCHIT KUMAR NAYAK VS	Spl/0000040/2026 GOPALPUR /271 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam)
37	D-BLAPL/31103/2026 BLAPL/10802/2026	STATE OF ODISHA CHITRASEN JENA @ CHITRA VS	JYOTIRMAYA SAHOO VS	GR/0000898/2026 BANHARPALI /209 /2026 A.D.J.,JHARSUGUDA(Jharsuguda)
38	D-BLAPL/31106/2026 BLAPL/10803/2026	STATE OF ODISHA KISAN PANDI VS	JYOTIRMAYA SAHOO VS	CT/0000141/2026 BANHARPALI /209 /2026 A.D.J.,JHARSUGUDA(Jharsuguda)
39	D-BLAPL/31109/2026 BLAPL/10804/2026	STATE OF ODISHA NARAYAN JENA @ MITHUN VS	JYOTIRMAYA SAHOO VS	CT/0000141/2026 BANHARPALI /209 /2026 A.D.J.,JHARSUGUDA(Jharsuguda)
40	D-BLAPL/31110/2026 BLAPL/10805/2026	STATE OF ODISHA PRASANT BEHERA @ PRASANTA BEHERA VS	JYOTIRMAYA SAHOO VS	CT/0000141/2026 BANHARPALI /209 /2026 A.D.J.,JHARSUGUDA(Jharsuguda)
41	D-BLAPL/31395/2026 BLAPL/10806/2026	STATE OF ODISHA MANOJ SETHY @ MANOJ SETHI VS	SARAT KUMAR JENA VS	CT/0000141/2026 RAMBHA (KHALLIKOTE) /683 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
42	D-BLAPL/30641/2026 BLAPL/10807/2026	STATE OF ODISHA SANKAR @ SANKARSAN PADHY VS	ADITI HOTA VS	GR/0002063/2026 HINJILI /542 /2026 J.M.F.C.,HINJILI(Ganjam)
43	D-BLAPL/30994/2026 BLAPL/10808/2026	STATE OF ODISHA SIBA SAHU VS	AMULYA RATNA PANDA VS	GR/0000587/2026 GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
44	D-BLAPL/30995/2026 BLAPL/10809/2026	STATE OF ODISHA BIBHUTI SAHU VS	AMULYA RATNA PANDA VS	Spl/0000096/2025 GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
45	D-BLAPL/31034/2026 BLAPL/10810/2026	STATE OF ODISHA PRAVAT KUMAR NAYAK VS	PARTHA SARATHI DAS VS	Spl/0000096/2025 BARIPADA TOWN /542 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(N)
		STATE OF ODISHA		CT/0000970/2026

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46	D-BLAPL/31396/2026 BLAPL/10811/2026	NARAYAN SINGH RAWAT VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000010/2026
47	D-BLAPL/31039/2026 BLAPL/10812/2026	NANDU EKKA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /519 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000263/2025
48	D-BLAPL/31129/2026 BLAPL/10813/2026	ROHIT HARIPPA VS STATE OF ODISHA	LALITENDU MISHRA VS	SECTOR-7 /145 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002082/2026
49	D-BLAPL/30929/2026 BLAPL/10814/2026	BALI KIRSANI @ GURU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000027/2024
50	D-BLAPL/31197/2026 BLAPL/10815/2026	ARUN SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
51	D-BLAPL/31196/2026 BLAPL/10816/2026	ANIL SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
52	D-BLAPL/31045/2026 BLAPL/10817/2026	ANURAG RAI @ ALU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /113 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000033/2026
53	D-BLAPL/31056/2026 BLAPL/10818/2026	AMARESH PATTANAIAK @ SIPUN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /351 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001066/2026
54	D-BLAPL/31115/2026 BLAPL/10819/2026	NIRANJAN BEHERA @ MUNU VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SALIPUR /571 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000554/2026
55	D-BLAPL/30376/2026 BLAPL/10820/2026	SANTOSH KHORA VS STATE OF ODISHA	JULU KHANSAMA VS	MACHHKUND /79 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000062/2026
56	D-BLAPL/31199/2026 BLAPL/10821/2026	PABITRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
57	D-BLAPL/30378/2026	PRAFULLA KHILLA	JULU KHANSAMA	MACHHKUND /79 /2026

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	BLAPL/10822/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000062/2026
58	D-BLAPL/31057/2026 BLAPL/10823/2026	MUNA ROUT VS STATE OF ODISHA	NIRMALYA MOHANTY VS	CHOUDWAR /175 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000271/2025
59	D-BLAPL/31059/2026 BLAPL/10824/2026	AMARESH PATTANAIK @ SIPUN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /348 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001057/2026
60	D-BLAPL/31072/2026 BLAPL/10825/2026	DHAJA BARIHA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	BUDEN /83 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000697/2026
61	D-BLAPL/31481/2026 BLAPL/10826/2026	SHISHIR KUMAR DASH VS STATE OF ODISHA(VIG.)	GOPAL KRISHNA NAYAK VS	VIGILANCE PS (BERHAMPUR) /11 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga) GR/0000010/2026
62	D-BLAPL/30546/2026 BLAPL/10827/2026	BIKASH SANDHA VS STATE OF ODISHA	ABHAS MOHANTY VS	RENGALI (SAMBALPUR) /177 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2026
63	D-BLAPL/31075/2026 BLAPL/10828/2026	VED PRAKASH KHATTRI VS STATE OF ODISHA	RAMDAS ACHARY VS	MANGALA BAG /249 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000737/2026
64	D-BLAPL/30572/2026 BLAPL/10829/2026	RAJEYA KENDRUKA @ RAJAYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /1 /2010 A.D.J.,KORAPUT(Koraput) CT/0000147/2025
65	D-BLAPL/31077/2026 BLAPL/10830/2026	JAGABANDHU CHANDAL VS STATE OF ODISHA	SASMITA MOHAPATRA VS	KUNDRA /103 /2022 A.D.J.,JEYPORE(Koraput) CT/0000003/2023
66	D-BLAPL/30621/2026 BLAPL/10831/2026	SURESH NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /95 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000148/2026
67	D-BLAPL/30670/2026 BLAPL/10832/2026	KOTA RAJESH @ K.RAJESH VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	CHANDILI /326 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Ra) GR/0000827/2025
68	D-BLAPL/30831/2026 BLAPL/10833/2026	GOURI SAHA VS	SANKAR PRASAD PADHI VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur)

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69	D-BLAPL/30730/2026 BLAPL/10834/2026	STATE OF ODISHA AMAR DAS VS	HARISANKAR MAHAPATRA VS	TR/0000044/2024 BERHAMPUR SADAR /540 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001625/2026
70	D-BLAPL/31155/2026 BLAPL/10835/2026	STATE OF ODISHA BANDHANA KAMAR VS	KULDEEP MOHANTY VS	BISRA /148 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000224/2024
71	D-BLAPL/31173/2026 BLAPL/10836/2026	STATE OF ODISHA JAGANNATH MALIK VS	BIBHUTI RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000318/2026
72	D-BLAPL/31176/2026 BLAPL/10837/2026	STATE OF ODISHA ARABINDA MOHANTY @ RUNA VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /32 /2026 A.D.J,PHULBANI(Kandhamal) ST/0000048/2026
73	D-BLAPL/31373/2026 BLAPL/10838/2026	STATE OF ODISHA SANJAY NAIK VS	KULDEEP MOHANTY VS	ANGUL TOWN /595 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000038/2026
74	D-CMP/47828/2026 CMP/1766/2026	STATE OF ODISHA BIDYADHAR TRIPATHY VS	TRILOCHAN DASH VS	/ / CIVIL JUDGE (SD),KEONJHAR(Kendujhar) EC/0000011/2010
75	D-CMP/47603/2026 CMP/1767/2026	AMULYA KUMARI GIRI SK.MANWAR VS	SIDHARTHA MISHRA VS	/ / DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CVREV/0000005/2025
76	D-CMP/43136/2026 CMP/1768/2026	ZAIDA BIBI SANJAY KUMAR SWAIN VS	GAJENDRANATH ROUT VS	/ / CIVIL JUDGE (SD),KUJANG(Jagatsinghpur) MIS.CASE/0000001/2019
77	D-CMP/47391/2026 CMP/1769/2026	SPECIAL LAND ACQUISITION OFFICER, JAGATSINGHPUR JYOTIRANJAN MALLIK VS	KSHIROD KUMAR ROUT VS	/ / 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000036/2020
78	D-CMP/47904/2026 CMP/1770/2026	CROSS ROAD EDUCATIONAL AND CHARITABLE TRUST SUMA JENA @ SWANALATA JENA @ PRADHAN VS	BISHNU CHARAN SAHU VS	/ / 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000003/2025
79	D-CMP/48016/2026 CMP/1771/2026	JOGENDRA JENA RATAN KUMAR BRAHMA VS	PRAFULLA CHANDRA ACHARYA VS	/ / CIVIL JUDGE (SD), JALESWAR(Baleshwar) IA/0000241/2024
		TAPAN KUMAR BRAHMA		

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80	D-CMP/47610/2026 CMP/1772/2026	BINAYA KUMAR BARAL VS ANIL KUMAR BARAL	PRONROY MOHANTY VS	// A.D.J.,CHANDIKHOLE(Jajapur) Fao/0000052/2025
81	D-CMP/47730/2026 CMP/1773/2026	SWAGATIKA DAS VS ABHIMANYU JENA	MD. GOLAM MADANI VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) EC/0000001/2026
82	D-CMP/47737/2026 CMP/1774/2026	RAMAMANI JENA VS SULOCHANA SAHOO	BISHNU PRASAD PRADHAN VS	// CIVIL JUDGE (JD),PURI(Puri) CMA/0000051/2026
83	D-CMP/47771/2026 CMP/1775/2026	BHAGYADHAR BEHERA VS SANKAR MANDAL	PRAVASH CH JENA VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Ken IA/0000249/2025
84	D-CMP/48588/2026 CMP/1776/2026	SANJAY SHAH VS ANTARYAMI NAYAK	SATYA PRAKASH SATPATHY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2026
85	D-CMP/47656/2026 CMP/1777/2026	MANORANJAN BHUYAN VS KALPANA BEWA @ BHUYAN	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2022
86	D-CMP/47647/2026 CMP/1778/2026	UMESH CHANDRA JAGATI VS SUBAL PATRA	PRAFULLA KUMAR BISWAL VS	// CIVIL JUDGE(SD), PATTAMUNDAI(Ken CS/0000047/2021
87	D-CONTC/18305/2026 CONTC/7088/2026	SUBASH CHANDRA PRADHAN VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/47878/2026 CONTC/7089/2026	MUKTA MANJARI SWAIN VS MAMATA DAS, BRANCH MANAGER, AXIS BANK, LINK ROAD BRANCH	AMLANJYOTI ROUT VS	// 0 //
89	D-CONTC/47903/2026 CONTC/7090/2026	DEBENDRA KUMAR ACHARYA VS RATNAKAR SIAL, ENGINEER IN CHIEF, RURAL WATER SUPPLY AND SANITATION (RWS AND S), ODISHA	ADV. VS	// 0 //
90	D-CONTC/47905/2026 CONTC/7091/2026	SANTOSH KUMAR DAS VS PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV. VS	// 0 //
91	D-CONTC/47927/2026	SINGLE NARAYAN	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7092/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
92	D-CONTC/47930/2026	RABINARAYAN SAHOO	ADV.	//
	CONTC/7093/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
93	D-CONTC/47942/2026	PRADEEP @ PRADIP KUMAR SATAPATHY	ADV.	//
	CONTC/7094/2026	VS	VS	0
		DR.N.TIRUMALA NAIK, IAS		//
94	D-CONTC/47969/2026	DR.ASHOK KUMAR DHAL	ADV.	//
	CONTC/7095/2026	VS	VS	0
		USHA PADHEE, IAS		//
95	D-CONTC/47989/2026	HIMADRI TANAYA LENKA	JASHOBANTA DASH	//
	CONTC/7096/2026	VS	VS	0
		JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR		//
96	D-CONTC/47997/2026	SUBASH CHANDRA SWAIN	ADV.	//
	CONTC/7097/2026	VS	VS	0
		SANJAY KUMAR SINGH, IAS		//
97	D-CONTC/48001/2026	RATNAKAR JENA	ADV.	//
	CONTC/7098/2026	VS	VS	0
		SOMESH KUMAR UPADHYAY, COLLECTOR, BHADRAK		//
98	D-CONTC/48039/2026	SHASHANKA SEKHAR MISHRA	RANENDRA PRATAP ROUT	//
	CONTC/7099/2026	VS	VS	0
		SACHIN RAMACHANDRA JADAV, I.A.S.		//
99	D-CONTC/48277/2026	PRADIP KUMAR DASS	ADV.	//
	CONTC/7100/2026	VS	VS	0
		SHIBASIS PARIDA, TAHASILDAR, JATNI, KHORDHA		//
100	D-CONTC/48329/2026	NIRANJAN NAIK	ADV	//
	CONTC/7101/2026	VS	VS	0
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//
101	D-CONTC/47761/2026	MRUTYUNJAY SAMANTARAY	ADV.	//
	CONTC/7102/2026	VS	VS	0
		MAHESWAR SAHOO, D.E.O., JAJPUR		//
102	D-CONTC/48409/2026	SANTOSH KUMAR MOHANTY	SITIKANT MISHRA	//
	CONTC/7103/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/47933/2026 CONTC/7104/2026	D.PRASANTH KUMAR REDDY, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, KHURDA KASHINATH MAHARANA VS ARINDAM DAKUA, IAS	ADV. VS	// // 0 //
104	D-CONTC/48126/2026 CONTC/7105/2026	DHARITRI MAHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //
105	D-CONTC/48139/2026 CONTC/7106/2026	RAMA CHANDRA PARIDA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
106	D-CONTC/48148/2026 CONTC/7107/2026	PRADEEP DAS VS DEBASISH PATTNAIK, CHAIRPERSON, CHILD WELFARE COMMITTEE, ANGUL	ADV. VS	// 0 //
107	D-CONTC/48151/2026 CONTC/7108/2026	SUMAN KUMAR ROUTA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
108	D-CONTC/48635/2026 CONTC/7109/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
109	D-CONTC/48666/2026 CONTC/7110/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS EXECUTIVE ENGINEER, M.I. DIVISION, KEONJHAR	ADV. VS	// 0 //
110	D-CONTC/48671/2026 CONTC/7111/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE EXECUTIVE ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	ADV. VS	// 0 //
111	D-CONTC/48670/2026 CONTC/7112/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE PRINCIPAL SECRETARY,WATER RESOURES DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
112	D-CONTC/48629/2026 CONTC/7113/2026	THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// 0 //
113	D-CONTC/48664/2026 CONTC/7114/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/48665/2026 CONTC/7115/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/48658/2026 CONTC/7116/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS THE ENGINEER IN CHIEF,WATER RESOURCES DEPARTMENT,ODISHA	ADV. VS	// 0 //
116	D-CONTC/48638/2026 CONTC/7117/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/48657/2026 CONTC/7118/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/48660/2026 CONTC/7119/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SUPERINTENDING ENGINEER, NORTHERN MINOR IRRIGATION CIRCLE, SAMBALPUR	ADV. VS	// 0 //
119	D-CONTC/48678/2026 CONTC/7120/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/48649/2026 CONTC/7121/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/48675/2026 CONTC/7122/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
122	D-CONTC/48661/2026 CONTC/7123/2026	THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// 0 //
123	D-CONTC/48644/2026 CONTC/7124/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
124	D-CONTC/48681/2026 CONTC/7125/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
125	D-CONTC/48633/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7126/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
126	D-CONTC/48659/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/7127/2026	VS	VS	0
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
127	D-CONTC/48640/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/7128/2026	VS	VS	0
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
128	D-CONTC/48669/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/7129/2026	VS	VS	0
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
129	D-CONTC/48689/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/7130/2026	VS	VS	0
		THE EXECUTIVE ENGINEER, MAYURBHANJ IRRIGATION DIVISION, MAYURBHANJ		//
130	D-CONTC/48656/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/7131/2026	VS	VS	0
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
131	D-CONTC/48698/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/7132/2026	VS	VS	0
		PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
132	D-CONTC/48652/2026	THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/7133/2026	VS	VS	0
		THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
133	D-CONTC/48651/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/7134/2026	VS	VS	0
		THE EXECUTIVE ENGINEER, LIFT IRRIGATION DIVISION, CUTTACK		//
134	D-CONTC/48667/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/7135/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
135	D-CONTC/48760/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/7136/2026	VS	VS	0
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
136	D-CONTC/48674/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/7137/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/48690/2026 CONTC/7138/2026	THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
138	D-CONTC/48682/2026 CONTC/7139/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
139	D-CONTC/48631/2026 CONTC/7140/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
140	D-CONTC/48694/2026 CONTC/7141/2026	THE MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
141	D-CONTC/48686/2026 CONTC/7142/2026	SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
142	D-CONTC/48663/2026 CONTC/7143/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
143	D-CONTC/48643/2026 CONTC/7144/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
144	D-CONTC/48646/2026 CONTC/7145/2026	THE DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
145	D-CONTC/48634/2026 CONTC/7146/2026	THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
146	D-CONTC/48630/2026 CONTC/7147/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
147	D-CONTC/48680/2026 CONTC/7148/2026	THE COMMISSIONER CUM SECRETARY., WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		EXECUTIVE ENGINEER, MAHANADI NORTH DIVISION, CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/48677/2026 CONTC/7149/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
149	D-CONTC/48627/2026 CONTC/7150/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDING ENGINEER, NORTHERN MINOR IRRIGATION CIRCLE, SAMBALPUR	ADV. VS	// 0 //
150	D-CONTC/48636/2026 CONTC/7151/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDING ENGINEER, NORTHERN IRRIGATION CIRCLE, SAMBALPUR	ADV. VS	// 0 //
151	D-CONTC/48668/2026 CONTC/7152/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE E.I.C., WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
152	D-CONTC/48673/2026 CONTC/7153/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
153	D-CONTC/48645/2026 CONTC/7154/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ENGINEER-IN-CHIEF, IRRIGATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
154	D-CONTC/48654/2026 CONTC/7155/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, CADA, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
155	D-CONTC/48642/2026 CONTC/7156/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
156	D-CONTC/48648/2026 CONTC/7157/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
157	D-CONTC/48632/2026 CONTC/7158/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
158	D-CONTC/48653/2026 CONTC/7159/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
159	D-CONTC/41774/2026	UDHAB CHARAN MOHANTA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7160/2026	VS	VS	0
		N. THIRUMALLA NAIK, IAS		//
160	D-CONTC/41801/2026	DR. CHINMAY MOHAPATRA	ANUP UDAYA SENAPATI	//
	CONTC/7161/2026	VS	VS	0
		DIBYAJYOTI PARIDA, IAS		//
161	D-CONTC/27240/2026	SANKAR MALLIK	ADV.	//
	CONTC/7162/2026	VS	VS	0
		SANTOSH KUMAR PANIGRAHI (OAS-1),TAHASILDAR,SATYABADI,PURI		//
162	D-CONTC/46514/2026	SARAT CHANDRA BEHERA	ADV	//
	CONTC/7163/2026	VS	VS	0
		SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE		//
163	D-CONTC/48375/2026	PRADIP KUMAR RAY	ADV.	//
	CONTC/7164/2026	VS	VS	0
		D.K.MOHAPATRA, MEMBER, STATE CONSUMER DISPUTES REDRESSAL COMM., BIDANASI		//
164	D-CONTC/33651/2026	BAIDHAR SINGH	ADV.	//
	CONTC/7165/2026	VS	VS	0
		HEMANT KUMAR SHARMA, I.A.S., AADL. CHIEF SECY. HOME DEPT.(CIVIL DEFENCE)		//
165	D-CONTC/46516/2026	SUDARSHAN BEHERA	ADV	//
	CONTC/7166/2026	VS	VS	0
		SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE		//
166	D-CONTC/38523/2026	M/S METRO SIGN,BHUBANESWAR	ADV.	//
	CONTC/7167/2026	VS	VS	0
		CHANCHAL RANA, I.A.S.,COMMNR. BHUBANESWAR MUNICIPAL CORPORATION		//
167	D-CONTC/48376/2026	PRADEEPTA KUMAR PATEL	ADV.	//
	CONTC/7168/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
168	D-CONTC/46744/2026	BASANTA KUMAR BEHERA	ADV	//
	CONTC/7169/2026	VS	VS	0
		SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE		//
169	D-CONTC/48391/2026	PRAVATA KUMAR BARIK	ADV.	//
	CONTC/7170/2026	VS	VS	0
		CHANCHAL RANA,COMMISSIONER, BMC, KHURDA		//
170	D-CONTC/46332/2026	SUBRAT KUMAR MISHRA	ADV	//
	CONTC/7171/2026	VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CONTC/46745/2026 CONTC/7172/2026	PRAKASH KUMAR KAR, ADDL. ASST. COMMISSIONER OF ENDOWMENT,CUTTACK INDRA PATRA VS SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE	ADV VS	// // 0 //
172	D-CONTC/48394/2026 CONTC/7173/2026	SANKAR SAHOO VS CHANCHAL RANA,COMMISSIONER, BMC, KHURDA	ADV. VS	// 0 //
173	D-CONTC/48397/2026 CONTC/7174/2026	RAMAKANTA NAYAK VS CHANCHAL RANA, COMMISSIONER, BMC, KHURDA	ADV. VS	// 0 //
174	D-CONTC/46889/2026 CONTC/7175/2026	RADHARANI SAMAL VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
175	D-CONTC/48402/2026 CONTC/7176/2026	RANENDRA PRATAP MANGARAJ VS ARABINDA KUMAR PADHEE,IAS, ADDL. CHIEF SECRETARY REVENUE AND D.M DEPTT	ADV VS	// 0 //
176	D-CONTC/48404/2026 CONTC/7177/2026	NUAKAR SETH VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
177	D-CONTC/48232/2026 CONTC/7178/2026	CHAKRADHAR ROUT VS YAMINI SARANGI,IAS,PRINCIPAL SECRETARY, RURAL DEVELOPMENT (R.D) DEPARTMENT,ODISHA	ADV VS	// 0 //
178	D-CONTC/26863/2026 CONTC/7179/2026	MADAN MOHAN ROUT VS JAMINI SARANGI, COMMISSIONER CUM SECRETARY RURAL WORKS DEPTT.	SUJAY SHANKER SINGHDEO VS	// 0 //
179	D-CONTC/48234/2026 CONTC/7180/2026	RAJESH MRUDANGIA VS YAMINI SARANGI,IAS, PRINCIPAL SECRETARY, RURAL DEVELOPMENT (R.D) DEPT.,GOVT. OF ODISHA	ADV VS	// 0 //
180	D-CONTC/48317/2026 CONTC/7181/2026	AKSHAYA KUMAR MOHANTY VS ARAVIND AGRAWAL, IAS, COMMNR. CUM SECY. TO GOVT. HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
181	D-CONTC/48320/2026 CONTC/7182/2026	AKSHAYA KUMAR MOHANTY VS ARAVIND AGRAWAL, IAS, COMMNR. CUM SECY. TO GOVT. HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CONTC/48406/2026 CONTC/7183/2026	PRABHAT KUMAR NAYAK VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS ADV.	// 0 //
183	D-CONTC/48367/2026 CONTC/7184/2026	BANSIDHAR SIKHA VS SANJAYA KUMAR SINGH, COMMNR. CUM SECY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT.,ODISHA	ADV. VS ADV.	// 0 //
184	D-CONTC/48418/2026 CONTC/7185/2026	PRASANNA KUMAR SAHOO VS SUSANTA KUMAR NATH, D.G OF POLICE CUM I.G., ODISHA	ADV. VS ADV	// 0 //
185	D-CONTC/48430/2026 CONTC/7186/2026	BISWANATH BEHERA VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS VS	// 0 //
186	D-CRLA/30216/2026 CRLA/971/2026	SUBALA BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS KHAGESWAR BEHERA	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
187	D-CRLA/30937/2026 CRLA/972/2026	HADIBANDHU PATTANAYAK VS STATE OF ODISHA(VIG.)	VS VS DURGA PRASAD PATTANAIK	CUTTACK VIGILANCE /29 /2013 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000026/2014
188	D-CRLA/31182/2026 CRLA/973/2026	MANOJ KUMAR SAHOO@MANOJ SAHOO@MANIA VS STATE OF ODISHA	VS VS SHIBANI SHANKAR PRADHAN	AUL /225 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000046/2026
189	D-CRLA/31327/2026 CRLA/974/2026	BIKRAM KISHORE DEHURY VS STATE OF ODISHA(VIG.)	VS VS MADHUSNATA ROUTRAY	VIGILANCE PS (BERHAMPUR) /23 /2023 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000007/2023
190	D-CRLLP/22461/2026 CRLLP/84/2026	KAMANANIDHI BAG VS STATE OF ODISHA	VS VS MISS NAMITA PATTANAIK	TITILAGARH /166 /2024 A.D.J.,TITILAGARH(Balangir) ST/0000061/2024
191	D-CRLMA/29517/2026 CRLMA/124/2026	ANITA MAHAPATRA VS STATE OF ODISHA	VS VS ASHOK DAS	KUMBHARAPARA /242 /2024 S.D.J.M.,PURI(Puri) GR/0000691/2024
192	D-CRLMC/31061/2026 CRLMC/3791/2026	A.SATYAVATHI @ ABOTALA SATYABATI VS STATE OF ODISHA	VS VS SUBRATA MISHRA	PARLAKHEMUNDI /196 /2019 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000544/2019
193	D-CRLMC/31078/2026	ASHOK DAS		MANCHESWAR P.S. /48 /2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3792/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000777/2016
194	D-CRLMC/30086/2026 CRLMC/3793/2026	SURESH KHARA@KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /268 /2017 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000874/2017
195	D-CRLMC/31112/2026 CRLMC/3794/2026	TEKCHAND NAIK VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /1 /2013 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000215/2016
196	D-CRLMC/30752/2026 CRLMC/3795/2026	M/S.EAST COAST CONSTRUCTIONS AND INDUSTRIES LTD. VS UNION OF INDIA	DURGA PRASAD DHAL VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000532/2014
197	D-CRLMC/30968/2026 CRLMC/3796/2026	BUNIA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /259 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000084/2026
198	D-CRLMC/31217/2026 CRLMC/3797/2026	DINABANDHU SUNDHI VS STATE OF ODISHA(VIG.)	SIBARANJAN POLAI VS	BHUBANESWAR VIGILANCE /56 /2015 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000024/2026
199	D-CRLMC/31051/2026 CRLMC/3798/2026	AJIT KUMAR PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /405 /2021 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000391/2021
200	D-CRLMC/31242/2026 CRLMC/3799/2026	SUBODH KUMAR MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /38 /1994 S.D.J.M.,JAJPUR(Jajapur) GR/0000169/1994
201	D-CRLMC/31304/2026 CRLMC/3800/2026	SUNIL KUMAR DASH VS STATE OF ODISHA	P.ANUP DASH VS	DHENKANAL TOWN /326 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000963/2021
202	D-CRLMC/31303/2026 CRLMC/3801/2026	GOKULANANDA GOUDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUGUDA /228 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000063/2024
203	D-CRLMC/31419/2026 CRLMC/3802/2026	ADARSH KUMAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAYAGADA G.R.P. /76 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000050/2024
204	D-CRLMC/31286/2026 CRLMC/3803/2026	DURYODHANA SAMANTARAY @ RANKA VS	MANAS RANJAN DHAL VS	BALIPATNA /318 /2025 J.M.F.C.,BHUBANESWAR(Khordha)

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205	D-CRLMC/29084/2026 CRLMC/3804/2026	STATE OF ODISHA KABINA KUMARI PRADHAN VS	MITU KUMAR BISWAL VS	GR/0001259/2025 R.UDAYAGIRI /83 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000124/2024
206	D-CRLMC/31163/2026 CRLMC/3805/2026	STATE OF ODISHA TAPOBANTA SAHU VS	SOUMYA MISHRA VS	BARPALLI /231 /2025 J.M.F.C,BARPALLI(Bargarh) GR/0000224/2025
207	D-CRLMC/31202/2026 CRLMC/3806/2026	STATE OF ODISHA SASTHI CHANDRA MANDAL VS	BIJAYA KUMAR RAGADA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sundargarh) GR/0000478/2018
208	D-CRLMC/29647/2026 CRLMC/3807/2026	STATE OF ODISHA SUSHANTA BARIK VS	SAUMYA RANJAN PRADHAN VS	NAIKANI-DIHI /241 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000085/2025
209	D-CRLMC/31212/2026 CRLMC/3808/2026	STATE OF ODISHA SASHIKANTA MOHANTY@BABU VS	ANJAN KUMAR BISWAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) ICC/0000003/2026
210	D-CRLMC/30071/2026 CRLMC/3809/2026	STATE OF ODISHA MANAS RANJAN RATH VS	BHAWANI SANKAR PANIGRAHI VS	RAGHUNATHPALI /33 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000208/2026
211	D-CRLMC/31243/2026 CRLMC/3810/2026	STATE OF ODISHA MD.RAHIL MEHMAN@MD.RAHIL@RAHIL MEHMAN VS	GURUPRASAD BEHERA VS	CYBER CRIME AND E.O, BALASORE /1 S.D.J.M.,BALASORE(Baleshwar) CT/0000001/2022
212	D-CRLMC/31246/2026 CRLMC/3811/2026	STATE OF ODISHA SUBODH KUMAR MALLIK VS	PRABIR KUMAR RAY VS	BINJHARPUR /36 /1994 S.D.J.M.,JAJPUR(Jajapur) GR/0000167/1994
213	D-CRLMC/30158/2026 CRLMC/3812/2026	STATE OF ODISHA MANAS RANJAN RATH VS	BHAWANI SANKAR PANIGRAHI VS	RAGHUNATHPALI /102 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000534/2026
214	D-CRLMC/31135/2026 CRLMC/3813/2026	STATE OF ODISHA MUKESH SETHI VS	JULU KHANSAMA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000007/2025
215	D-CRLMC/28892/2026 CRLMC/3814/2026	STATE OF ODISHA K.SWRARNABALA MOHAPATRA VS	JUDHISTHIR SAHOO VS	KHALLIKOTE /1020 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALILPUR GR/0002725/2025
		STATE OF ODISHA		

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216	D-CRLMC/30874/2026 CRLMC/3815/2026	UJALA SWAIN @ UJAL SWAIN VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /30 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000054/2019
217	D-CRLMC/31213/2026 CRLMC/3816/2026	KAVITA BIRUA VS STATE OF ODISHA(VIG.)	SIBARANJAN POLAI VS	BHUBANESWAR VIGILANCE /56 /2015 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000024/2026
218	D-CRLMC/31281/2026 CRLMC/3817/2026	BHAGABAN DAS VS STATE OF ODISHA	SIBARANJAN POLAI VS	CHATRAPUR /386 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000991/2026
219	D-CRLMC/31288/2026 CRLMC/3818/2026	M/S. SUNITA AGENCIES, BALASORE VS M/S. KANDHEI DRESSES, BALASORE	ABHAY KHANDELWAL VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000022/2026
220	D-CRLMC/31033/2026 CRLMC/3819/2026	MANORANJAN NAYAK VS STATE OF ODISHA(VIG.)	STHITI PRAGYAN SUNANDINI VS	SAMBALPUR VIGILANCE /93 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000024/2024
221	D-CRLMC/29325/2026 CRLMC/3820/2026	BIKASH CHANDRA GHADAI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	MAHILA P.S.(BBSR) /346 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000670/2025
222	D-CRLMC/31295/2026 CRLMC/3821/2026	HRUDAYA KUMAR KANUNGO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /111 /2017 CIVIL JUDGE (JD) CUM JMFC,MAHANG GR/0000426/2017
223	D-CRLMC/31311/2026 CRLMC/3822/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /156 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(N CT/0000451/2020
224	D-CRLMC/31344/2026 CRLMC/3823/2026	BIBHU PRASAD BEHERA VS STATE OF ODISHA	JAYASHREE ROUL VS	MADHUPATNA /154 /2019 3RD A.D.J., CUTTACK(Cuttack) Spl/0000025/2019
225	D-CRLMC/31708/2026 CRLMC/3824/2026	MANASI PANIGRAHI VS STATE OF ODISHA(VIG.)	SUBHASHREE SEN VS	CUTTACK VIGILANCE /11 /2023 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000035/2023
226	D-CRLMC/30829/2026 CRLMC/3825/2026	KUNAL KUMAR SAHOO VS BISHNUPRIYA SAHOO	LALIT KUMAR MAHARANA VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) DV M.C./0000129/2020
227	D-CRLMC/31294/2026	RABINDRANATH MUNI@GANDA	SURYAKANTA DWIBEDI	PHIRINGIA /53 /2017

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	CRLMC/3826/2026	VS STATE OF ODISHA	VS	C.J.M.,PHULBANI(Kandhamal) CT/0000233/2017
228	D-CRLMC/31168/2026 CRLMC/3827/2026	SHANTILATA SAHOO VS BISHNUPRIYA SAHOO	LALIT KUMAR MAHARANA VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) DV M.C./0000129/2020
229	D-CRLMP/30972/2026 CRLMP/1725/2026	ALOK KUMAR ROUT VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //
230	D-CRLMP/31099/2026 CRLMP/1726/2026	BINODINI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
231	D-CRLMP/31208/2026 CRLMP/1727/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MANGALA BAG /351 /2026 () //
232	D-CRLMP/31206/2026 CRLMP/1728/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	ATHGARH /379 /2026 () //
233	D-CRLMP/29916/2026 CRLMP/1729/2026	GOURAHARI PRADHAN VS STATE OF ODISHA	HEMANT KUMAR MUND VS	/ /0 SPECIAL JUDGE, SPL. COURT,BHUBANESHWAR
234	D-CRLMP/31660/2026 CRLMP/1730/2026	MAGUNI SAMAL VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	TR/0000004/2017 PIPLI /389 /2026 () //
235	D-CRLREV/31162/2026 CRLREV/788/2026	TOSHABANTA ACHARYA VS STATE OF ODISHA	RITA SINGH VS	CRIME AGAINST WOMEN AND CHILDREN S.D.J.M.,BHUBANESHWAR(Khordha) CMC/0001330/2026
236	D-CRLREV/31272/2026 CRLREV/789/2026	KUMARI DEI VS DILLIP KUMAR SETHI	DILIP KUMAR MISRA VS	/ /0 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000007/2026
237	D-CRLREV/31466/2026 CRLREV/790/2026	SOUMYA RANJAN RAM VS SUJATA SINGH	PRANAYA SWAIN VS	/ / A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000004/2026
238	D-CRLREV/31464/2026 CRLREV/791/2026	PRAMUKHA BISHI VS	ARJUNA CHARANA BEHERA VS	SAMBALPUR VIGILANCE /83 /2017 SPL. JUDGE (VIG),BOLANGIR(Balangir)

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239	D-EXP/47139/2026 EXP/157/2026	STATE OF ODISHA(VIG.) SANKAR NARAYAN CHOUDHURY VS	PRASANTA KUMAR MISHRA VS	CT/0000021/2023 // ()
240	D-FAO/33718/2026 FAO/1016/2026	STATE OF ODISHA THE DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE COMPANY LTD.,SUNDARBAN VS	PRASANTA KUMAR MISHRA VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000014/2025
241	D-FAO/47964/2026 FAO/1017/2026	RUPA SINGH SASMITA DAS VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000117/2025
242	D-FAO/47967/2026 FAO/1018/2026	UNION OF INDIA ABDUL WAHID KHAN VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000141/2025
243	D-LAA/36698/2026 LAA/174/2026	UNION OF INDIA EAST COST RAILWAY,BHUBANESWAR VS	BIBHUTI BHUSAN MISHRA , (SR. PANEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000317/2022
244	D-MACA/43806/2026 MACA/1003/2026	BINAY KUMAR PRADHAN CHOLA MS GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS	SOMNATH ROY VS	// 1ST M.A.C.T.,KORAPUT(Koraput) Mac/0000225/2023
245	D-MACA/41256/2026 MACA/1004/2026	NILABATI HARIJAN THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY LIMITED,BBSR VS	ADAM ALI KHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000586/2017
246	D-MATA/41579/2026 MATA/346/2026	CHANDINI NAYAK SUSANTA KUMAR BEHERA VS	SURYAKANTA DASMOHAPATRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000069/2025
247	D-RPFAM/46809/2026 RPFAM/280/2026	BANITA BEHERA MAUSUMI SI VS	BALARAM NAYAK VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000143/2018
248	D-RSA/43385/2026 RSA/520/2026	SANAT JENA KUMAR BISWAL VS	ARUN KUMAR MISHRA (2) VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000041/2024
249	D-RSA/42032/2026 RSA/521/2026	BISWANATH BISWAL PRASANNA KUMAR BAGH VS	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000006/2026
		COLLECTOR, SAMBALPUR		

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250	D-RVWPET/48159/2026 RVWPET/230/2026	PARBATI HANSDA VS RABINDRA KUMAR DUTTA	AMIT PRASAD BOSE VS	// 0 //
251	D-RVWPET/47016/2026 RVWPET/231/2026	GADADHAR KUNAR VS STATE OF ODISHA	ADV VS	// 0 //
252	D-TRP(C)/47909/2026 TRP(C)/324/2026	MAMAJINI SAHU VS RAMA CHANDRA SAHU	SANJAY KUMAR PRADHAN VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000038/2026
253	D-TRP(C)/47995/2026 TRP(C)/325/2026	AISHAWRIYA BAITHARU VS ANIL KUMAR ACHARI	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000113/2026
254	D-TRP(C)/48036/2026 TRP(C)/326/2026	SWALEHA NAZ AKHTARI VS SARFUDDIN KHAN	SANDHYARANI DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000712/2024
255	D-TRP(C)/48330/2026 TRP(C)/327/2026	MONALISA DASH VS ASHESH KUMAR DASH	PARTHA SARATHI DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000350/2026
256	D-TRP(C)/48040/2026 TRP(C)/328/2026	DIBYA CHANDAN HIAL VS DEBI PRASAD DASH	TUKUNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000847/2025
257	D-TRP(C)/48509/2026 TRP(C)/329/2026	PRIYANKA DEY VS CHANDAN KUMAR SWAIN	BHABANI SANKAR DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000194/2025
258	D-WA/46619/2026 WA/1389/2026	STATE OF ODISHA VS RAGHUNATH JENA	SASWAT DAS,A.G.A VS	// 0 //
259	D-WA/46872/2026 WA/1390/2026	PRINCIPAL SECRETARY TO GOVERNMENT,FOREST ENVIRONMENT AND CLIMATE VS SOMANATH BEHERA	SASWAT DAS,A.G.A VS	// 0 //
260	D-WA/46617/2026 WA/1391/2026	STATE OF ODISHA VS MANOJ KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
261	D-WA/46622/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1392/2026	VS TIKAM RANA	VS	0 //
262	D-WA/48566/2026 WA/1393/2026	ASHOK BASTIA VS NAMITA BAGH	HRUDANANDA MOHAPATRA VS	// 0 //
263	D-WP(C)/47282/2026 WP(C)/33403/2026	RADHA KRISHNA RATI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
264	D-WP(C)/47896/2026 WP(C)/33404/2026	BENUDHAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
265	D-WP(C)/47575/2026 WP(C)/33405/2026	NAGEN BINAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// 0 //
266	D-WP(C)/47648/2026 WP(C)/33406/2026	BASANTA KUMAR BEHERA VS THE AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, SANAPALLA, KHURDA	SOMJEET DAS VS	// 0 //
267	D-WP(C)/47945/2026 WP(C)/33407/2026	BIJAY MOHAN MOHARANA VS JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHUBANESWAR	PRAVAT RANJAN SUTAR VS	// 0 //
268	D-WP(C)/47662/2026 WP(C)/33408/2026	AJAY KUMAR NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
269	D-WP(C)/47289/2026 WP(C)/33409/2026	ARTATRANA PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
270	D-WP(C)/47949/2026 WP(C)/33410/2026	AMIYA KUMAR DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
271	D-WP(C)/47860/2026 WP(C)/33411/2026	JYOTIJANGAM SERVICE COOPERATIVE SOCIETY LTD., BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
272	D-WP(C)/46325/2026 WP(C)/33412/2026	SATI RANI MAITY VS	DURGA PRASAD PANIGRAHI VS	// 0

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273	D-WP(C)/47899/2026 WP(C)/33413/2026	STATE OF ODISHA MAMA MALLICK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// // 0 //
274	D-WP(C)/47584/2026 WP(C)/33414/2026	M/S CITY INFRA DEVELOPERS PVT.LTD., PURI VS REGIONAL LABOUR COMMISSIONER (CENTRAL), BHUBANESWAR	SOMANATH MISHRA VS	// 0 //
275	D-WP(C)/47299/2026 WP(C)/33415/2026	ASHOK KUMAR PANIGRAHY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
276	D-WP(C)/47567/2026 WP(C)/33416/2026	PRAHALLAD PANDA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
277	D-WP(C)/46386/2026 WP(C)/33417/2026	SANKAR DEHURY VS REGISTRAR, COOPERATIVE SOCIETIES	LAXMAN PRADHAN VS	// 0 //
278	D-WP(C)/47238/2026 WP(C)/33418/2026	DAMAYANTI MAHANTA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
279	D-WP(C)/48205/2026 WP(C)/33419/2026	MANAGING COMMITTEE OF JAIRAT HIGH SCHOOL, JAIRAT, ANGUL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
280	D-WP(C)/47992/2026 WP(C)/33420/2026	PADMANAV PATRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
281	D-WP(C)/47810/2026 WP(C)/33421/2026	RASMI RANJAN KANSA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
282	D-WP(C)/47316/2026 WP(C)/33422/2026	KARUNAKAR SWAIN VS REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BHUBANESWAR	SUMANTA MALIK VS	// 0 //
283	D-WP(C)/48021/2026 WP(C)/33423/2026	RENUBALA ACHARYA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //

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284	D-WP(C)/46829/2026 WP(C)/33424/2026	SANTILATA MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
285	D-WP(C)/46741/2026 WP(C)/33425/2026	SURJYAKANTI LENKA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
286	D-WP(C)/47545/2026 WP(C)/33426/2026	PURNIMA TIWARI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
287	D-WP(C)/48417/2026 WP(C)/33427/2026	AIRABATI MOHANTA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
288	D-WP(C)/48372/2026 WP(C)/33428/2026	KRUSHNA CHANDRA PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
289	D-WP(C)/46987/2026 WP(C)/33429/2026	AJIT ADABAR VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
290	D-WP(C)/47572/2026 WP(C)/33430/2026	SUNIL RANJAN SAMANTARAY VS RESERVE BANK OF INDIA, MUMBAI	SAILABALA JENA VS	// 0 //
291	D-WP(C)/47550/2026 WP(C)/33431/2026	PRABIN MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
292	D-WP(C)/47268/2026 WP(C)/33432/2026	BIBHUBRAT MOHAPATRA VS SUCHITRA MUNI	GOURI KUMAR RATH VS	// 0 //
293	D-WP(C)/47004/2026 WP(C)/33433/2026	MANOJ KUMAR DASH VS STATE OF ODISHA	SUCHISMITA SARANGI VS	// 0 //
294	D-WP(C)/47237/2026 WP(C)/33434/2026	GITANJALI BALIARSINGH VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
295	D-WP(C)/47226/2026	KRUSHNA CHANDRA BEHERA	ASIT KUMAR JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33435/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48084/2026	DR. MANASI MISHRA	PRASHANTA KUMAR DAS	//
	WP(C)/33436/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/47883/2026	SANJAY MOHANTY	SAMEER KUMAR DAS	//
	WP(C)/33437/2026	VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR	VS	0 //
298	D-WP(C)/47150/2026	SAMRAT PARIDA	JASHOBANTA DASH	//
	WP(C)/33438/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/47760/2026	KRUSHNA CHANDRA PATRA	SAROJA KANTA SAMAL	//
	WP(C)/33439/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/46909/2026	JAGANNATH BASTIA	IN PERSON	//
	WP(C)/33440/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/47814/2026	RAMESH CHANDRA MAHANTA	DEBASIS SAHOO	//
	WP(C)/33441/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/47918/2026	ALEKH GHOSH	MANAS RANJAN BAUG	//
	WP(C)/33442/2026	VS JOINT/ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION, ODISHA, CUTTACK	VS	0 //
303	D-WP(C)/48374/2026	SATYA NARAYAN BEHERA	DR.PURUSOTTAM CHULI	//
	WP(C)/33443/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/47507/2026	DIPTIRANJAN MOHARANA	AMITABH MISHRA	//
	WP(C)/33444/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/47229/2026	HRUDANANDA PRADHAN	ASIT KUMAR JENA	//
	WP(C)/33445/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/47815/2026	PITAMBARA MAHANTA	DEBASIS SAHOO	//
	WP(C)/33446/2026	VS	VS	0

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307	D-WP(C)/47511/2026 WP(C)/33447/2026	STATE OF ODISHA SIMADRI SATYAJIT DAS VS	AMITABH MISHRA VS	// // 0
308	D-WP(C)/47370/2026 WP(C)/33448/2026	STATE OF ODISHA GAJANANA TANDI VS	SASWATI MOHAPATRA VS	// // 0
309	D-WP(C)/47951/2026 WP(C)/33449/2026	UNION OF INDIA SATYANARAYAN NAIK VS	MANOJ KUMAR MOHANTY VS	// // 0
310	D-WP(C)/48015/2026 WP(C)/33450/2026	STATE OF ODISHA RABINDRA MOHANTY VS	MITHUN KUMAR PRADHAN VS	// // 0
311	D-WP(C)/47414/2026 WP(C)/33451/2026	STATE OF ODISHA BASANTA KUMAR PARHI VS	AUROBINDA SAHOO VS	// // 0
312	D-WP(C)/48027/2026 WP(C)/33452/2026	STATE OF ODISHA APRIZE COLLEGE OF MEDICAL SCIENCE, SAMBALPUR VS	RANJAN KUMAR NAYAK VS	// // 0
313	D-WP(C)/47459/2026 WP(C)/33453/2026	STATE OF ODISHA PRAKASH KANDI VS	SADASIVA PATRA (1) VS	// // 0
314	D-WP(C)/47056/2026 WP(C)/33454/2026	STATE OF ODISHA MANAS RANJAN PANDA VS	BIBHU PRASAD DAS VS	// // 0
315	D-WP(C)/48031/2026 WP(C)/33455/2026	STATE OF ODISHA SENIOR MANAGER, INDIAN OVERSEAS BANK, JAIPUR VS	AUROVINDA MOHANTY VS	// // 0
316	D-WP(C)/48089/2026 WP(C)/33456/2026	MANOROMA SAHOO SHREE JAGANNATH SWADHYAYA MANDALAM, BHUBANESWAR VS	AMITABH MISHRA VS	// // 0
317	D-WP(C)/47460/2026 WP(C)/33457/2026	STATE OF ODISHA MANGARAJ DEHURY VS	SADASIVA PATRA (1) VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/47898/2026 WP(C)/33458/2026	DILLIP KUMAR BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
319	D-WP(C)/46820/2026 WP(C)/33459/2026	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	SISIR DAS VS	// 0 //
320	D-WP(C)/47966/2026 WP(C)/33460/2026	MADHUSUDAN TARIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
321	D-WP(C)/46866/2026 WP(C)/33461/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
322	D-WP(C)/47296/2026 WP(C)/33462/2026	MANORANJAN MALLIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
323	D-WP(C)/47859/2026 WP(C)/33463/2026	CHAITANYA SAHOO VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
324	D-WP(C)/47861/2026 WP(C)/33464/2026	MADAN MAHAN DHAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
325	D-WP(C)/47864/2026 WP(C)/33465/2026	NARENDRA KUMAR SAMAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
326	D-WP(C)/48623/2026 WP(C)/33466/2026	SANJAY BALIARSINGH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
327	D-WP(C)/47313/2026 WP(C)/33467/2026	BABRUBAHAN LENKA VS REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BHUBANESWAR	SUMANTA MALIK VS	// 0 //
328	D-WP(C)/47866/2026 WP(C)/33468/2026	BINOD KUMAR BEHERA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
329	D-WP(C)/47870/2026	JAYADEB PANIGRAHI	TIKERAM MEHER	//

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	WP(C)/33469/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/47625/2026	SOUMYA RANJAN ADA	JAYADEBA BEHERA	//
	WP(C)/33470/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/47684/2026	GHANASHYAM SAHU	SIDDHARTH GOUTAM DAS	//
	WP(C)/33471/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/47980/2026	RASMIRANJAN PRUSTY	RASHMIKANTA MAHALIK	//
	WP(C)/33472/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/47987/2026	PRASANT KUMAR JENAMANI	KABIR KUMAR JENA	//
	WP(C)/33473/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/48005/2026	DAMAYANTI ROUT	MIHIR KUMAR DASH	//
	WP(C)/33474/2026	VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	VS	0 //
335	D-WP(C)/48565/2026	PARAU MAJHI	KULDEEP MOHANTY	//
	WP(C)/33475/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/47073/2026	BHAGABAN MOHANTY	KRISHNA CHANDRA SAHU	//
	WP(C)/33476/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/48615/2026	GOBINDA CHANDRA SAHU	MANORANJAN NAYAK	//
	WP(C)/33477/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/48137/2026	RAJENDRA KUMAR SWAIN	SATYAJIT DAS	//
	WP(C)/33478/2026	VS CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, BHUBANESWAR	VS	0 //
339	D-WP(C)/47092/2026	SIBAJI BISWAL	NILAKANTHA JUJHARSINGH	//
	WP(C)/33479/2026	VS SASMITA BISWAL	VS	0 //
340	D-WP(C)/47968/2026	BHARGABI SINGH	LALITENDU BHUYAN	//
	WP(C)/33480/2026	VS	VS	0

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341	D-WP(C)/48572/2026 WP(C)/33481/2026	STATE OF ODISHA KANDHA PRASAD DASH VS	SAPAN KUMAR PAL VS	// // 0
342	D-WP(C)/47324/2026 WP(C)/33482/2026	STATE OF ODISHA KAMALAKANTA GHADIA VS	MAHESWAR MOHANTY VS	// // 0
343	D-WP(C)/48695/2026 WP(C)/33483/2026	STATE OF ODISHA MINATI BHOI VS	ANUPAM RATH VS	// // 0
344	D-WP(C)/48283/2026 WP(C)/33484/2026	STATE OF ODISHA FRANCIS EKKA VS	ASTAMI TANDIA VS	// // 0
345	D-WP(C)/48697/2026 WP(C)/33485/2026	STATE OF ODISHA MINATI BHOI VS	ANUPAM RATH VS	// // 0
346	D-WP(C)/48716/2026 WP(C)/33486/2026	STATE OF ODISHA RENUKA DAS VS	DURGESH NARAYAN RATH VS	// // 0
347	D-WP(C)/47472/2026 WP(C)/33487/2026	STATE OF ODISHA BANDITA RANI PATTANAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
348	D-WP(C)/40577/2026 WP(C)/33488/2026	STATE OF ODISHA SARASWATI SHISHU BIDYA MANDIR, CUTTACK VS	AKSHAYA KUMAR NAYAK VS	// // 0
349	D-WP(C)/47993/2026 WP(C)/33489/2026	STATE OF ODISHA ANUP KUMAR SHADANGI VS	SUKANTA KUMAR MISHRA VS	// // 0
350	D-WP(C)/47527/2026 WP(C)/33490/2026	STATE OF ODISHA M/S SHREE BALAJI AGRO, KHORDHA VS	SACHITRA KUMAR DAS VS	// // 0
351	D-WP(C)/47382/2026 WP(C)/33491/2026	COMMISSIONER OF CT AND GST, CUTTACK SUDHANSU SEKHAR MAHANTA VS	ASISH KUMAR RAY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/47788/2026 WP(C)/33492/2026	KESHRI GROUP PRIVATE LIMITED, KENDUJHAR VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BHUBANESWAR	ABINASH ROUTRAY VS	// 0 //
353	D-WP(C)/43207/2026 WP(C)/33493/2026	PRAMOD KUMAR NANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
354	D-WP(C)/48353/2026 WP(C)/33494/2026	PRASANTA KUMAR PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
355	D-WP(C)/48466/2026 WP(C)/33495/2026	JANAKIMANI BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
356	D-WP(C)/47789/2026 WP(C)/33496/2026	KUNJABIHARI S.H.G.BAHAL, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
357	D-WP(C)/47880/2026 WP(C)/33497/2026	MADHAB KUMAR SARANGI VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BIBHUTI SATPATHY VS	// 0 //
358	D-WP(C)/48354/2026 WP(C)/33498/2026	PRASANTA KUMAR BAIDYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
359	D-WP(C)/48370/2026 WP(C)/33499/2026	BINAPANI BEHERA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
360	D-WP(C)/45580/2026 WP(C)/33500/2026	MAHADEV WOMEN SELF HELP GROUP (WSHG), JAJPUR VS STATE OF ODISHA	RAMASHISH ACHARYA VS	// 0 //
361	D-WP(C)/48051/2026 WP(C)/33501/2026	RANENDRA KUMAR SWAIN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
362	D-WP(C)/48355/2026 WP(C)/33502/2026	BISHI KESHAN DEHERIA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
363	D-WP(C)/47796/2026	JYOTISMINA MANTRI	PRAMODA KUMAR MISHRA	//

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	WP(C)/33503/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/48358/2026	JAYADEV PRASAD MISHRA	MANAS PATI	//
	WP(C)/33504/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/48304/2026	PUSPALATA MOHARANA	SRINIVAS MOHANTY	//
	WP(C)/33505/2026	VS THE PROJECT DIRECTOR, NHAI, DHENKANAL	VS	0 //
366	D-WP(C)/45594/2026	MAA BOULANI WOMEN SELF HELP GROUP(WSHG), JAJPUR	RAMASHISH ACHARYA	//
	WP(C)/33506/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/47384/2026	SANDIPTA SEKHAR PANDA	ASISH KUMAR RAY	//
	WP(C)/33507/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/47888/2026	JYOTI PRAKASH SETHY	NISHIKANTA MISHRA	//
	WP(C)/33508/2026	VS UTKAL GRAMEEN BANK,PHULBANI,KANDHAMAL	VS	0 //
369	D-WP(C)/48357/2026	PADMALLOCHAN SAMAL	MANAS PATI	//
	WP(C)/33509/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/47758/2026	AMBIKA ROUT	GYANA RANJAN SETHI	//
	WP(C)/33510/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/45665/2026	DOLAGOBINDA TRIPATHY	BHAGABAN BEHERA	//
	WP(C)/33511/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/48641/2026	HARISHCHANDRA NAIK	PABITRA KUMAR NAYAK	//
	WP(C)/33512/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/48028/2026	RAJANI KANTA DAS	BRAHMANANDA TRIPATHY	//
	WP(C)/33513/2026	VS REGISTRAR, CIVIL COURT, CUTTACK	VS	0 //
374	D-WP(C)/47385/2026	BIRANCHI NARAYAN JENA	DIPANKAR ACHARYA	//
	WP(C)/33514/2026	VS	VS	0

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375	D-WP(C)/48647/2026 WP(C)/33515/2026	STATE OF ODISHA KUMUDA KISAN VS	PABITRA KUMAR NAYAK VS	// // 0
376	D-WP(C)/47891/2026 WP(C)/33516/2026	STATE OF ODISHA RIPUDAMAN SOURAV MISHRA VS	RAMDAS ACHARY VS	// // 0
377	D-WP(C)/46138/2026 WP(C)/33517/2026	STATE OF ODISHA PRASANT KUMAR PADHAN VS	SHIBANI SAMARPITA OJHA VS	// // 0
378	D-WP(C)/48240/2026 WP(C)/33518/2026	STATE OF ODISHA M/S UTKAL PACKAGING INDUSTRIES VS	JIBAN JYOTI PRADHAN VS	// // 0
379	D-WP(C)/46550/2026 WP(C)/33519/2026	THE STATE TAX OFFICER, CUTTACK-I, CENTRAL CIRCLE M/S.ARYANS INFRASTRUCTURE PVT.LTD.,107, BHUBANESWAR VS	RAMESH SAHOO VS	// // 0
380	D-WP(C)/48468/2026 WP(C)/33520/2026	STATE OF ODISHA NEAR JAGRUTI SELF HELP GROUP (SHG), OCC COLONY, BALIMELA, MALKANGIRI VS	MANAS RANJAN PADHI VS	// // 0
381	D-WP(C)/48534/2026 WP(C)/33521/2026	STATE OF ODISHA ASHOK KUMAR NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0
382	D-WP(C)/48350/2026 WP(C)/33522/2026	STATE OF ODISHA MANAGING COMMITTEE OF SANTRA BANDHA HIGH SCHOOL, SANTARA BANDHA, KUNAL VS	KUNAL KUMAR SWAIN VS	// // 0
383	D-WP(C)/48363/2026 WP(C)/33523/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAHARDAPALSA BOYS HIGH SCHOOL, MAYURBHANJ VS	KUNAL KUMAR SWAIN VS	// // 0
384	D-WP(C)/47901/2026 WP(C)/33524/2026	STATE OF ODISHA RABINDRANATH SUNDARA VS	JAYASHREE BISWAL VS	// // 0
385	D-WP(C)/47847/2026 WP(C)/33525/2026	STATE OF ODISHA ANJALI DEY @ DAS VS	BIREN SANKAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/48585/2026 WP(C)/33526/2026	SNIGDHA RANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
387	D-WP(C)/48539/2026 WP(C)/33527/2026	JITENDRA KUMAR BISHWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
388	D-WP(C)/47913/2026 WP(C)/33528/2026	MANASI LENKA VS SANJAYA KUMAR LENKA	RITURANJAN CHHOTARAY VS	// 0 //
389	D-WP(C)/47780/2026 WP(C)/33529/2026	JAY HANUMAN S.H.G., SASANPADA, BALESWAR VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
390	D-WP(C)/48571/2026 WP(C)/33530/2026	SUSHANTA KUMAR MISHRA VS SANKARSAN MISHRA	LALIT KUMAR MAHARANA VS	// 0 //
391	D-WP(C)/47988/2026 WP(C)/33531/2026	BEJJIOURAM HYMAVATI VS COLLECTOR, RAYAGADA	SUJATA JENA VS	// 0 //
392	D-WP(C)/48222/2026 WP(C)/33532/2026	GORACHAND MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
393	D-WP(C)/48522/2026 WP(C)/33533/2026	SOUMYA KANTI BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
394	D-WP(C)/47784/2026 WP(C)/33534/2026	BABA MUKTESWAR S.H.G.,BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
395	D-WP(C)/48000/2026 WP(C)/33535/2026	ODYSSEY ADVANCED TELEMATICS SYSTEMS, BBSR VS GAIL (INDIA) LTD., NEW DELHI	KAMAL BEHARI PANDA VS	// 0 //
396	D-WP(C)/47388/2026 WP(C)/33536/2026	MANOJ KUMAR DAS VS PINKI DAS	BUBHUTI BHUSAN MISHRA VS	// 0 //
397	D-WP(C)/48637/2026	HARISHCHANDRA NAIK	PABITRA KUMAR NAYAK	//

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	WP(C)/33537/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/47794/2026 WP(C)/33538/2026	MAA MANISHA SWAYANG SAHAYAK GOSTHI (SHG), BALESWAR VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
399	D-WP(C)/47795/2026 WP(C)/33539/2026	UMESH KUMAR PATTANAIK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
400	D-WP(C)/48133/2026 WP(C)/33540/2026	DHARANIDHAR BEHERA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), BHUBANESWAR	PRAKASH KUMAR MISHRA VS	// 0 //
401	D-WP(C)/48618/2026 WP(C)/33541/2026	MUKTAR ALLI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
402	D-WP(C)/48437/2026 WP(C)/33542/2026	PRASANTA KUMAR BHOI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
403	D-WP(C)/47800/2026 WP(C)/33543/2026	YATRA OMMKAR, KHURDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
404	D-WP(C)/48510/2026 WP(C)/33544/2026	KARUNAKAR GIRI VS STATE OF ODISHA	PRIYADARSHINI AMRITA PANDA VS	// 0 //
405	D-WP(C)/46463/2026 WP(C)/33545/2026	M/S.BHARATIYA LOK KALYAN TRUST, WEST BENGAL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
406	D-WP(C)/47804/2026 WP(C)/33546/2026	NARAYAN MISHRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
407	D-WP(C)/48732/2026 WP(C)/33547/2026	MANOHAR GOLARI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
408	D-WP(C)/48735/2026 WP(C)/33548/2026	URMILA SAHOO VS	AMIYA KUMAR CHHATOI VS	// 0

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409	D-WP(C)/48516/2026 WP(C)/33549/2026	STATE OF ODISHA KUMUDINI BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
410	D-WP(C)/48210/2026 WP(C)/33550/2026	STATE OF ODISHA MANAGING COMMITTEE OF NILAKANTHAPADA HIGH SCHOOL, NILAKANTHAPADA, KULI VS	KUNAL KUMAR SWAIN VS	// // 0
411	D-WP(C)/48058/2026 WP(C)/33551/2026	STATE OF ODISHA RANJITA NANDA VS	KANANBALA ROY CHOUDHURY VS	// // 0
412	D-WP(C)/48348/2026 WP(C)/33552/2026	STATE OF ODISHA MAITHAN ISPAT LTD., KOLKATA VS	SASWAT KUMAR ACHARYA VS	// // 0
413	D-WP(C)/48436/2026 WP(C)/33553/2026	RAIGHAR MINERALS PVT.LTD., CHHATTISGARH DIPAK NAIK VS	SANGRAM JENA VS	// // 0
414	D-WP(C)/48414/2026 WP(C)/33554/2026	STATE OF ODISHA SHREE MAHALAXMI FILING STATION VS	RANJAN KUMAR ROUT VS	// // 0
415	D-WP(C)/48614/2026 WP(C)/33555/2026	AUTHORIZED OFFICER, PUNJAB AND SIND BANK M/S SAHOO AND SAHOO TRANSPORT., CUTTACK VS	SITANSU MOHAN SINGH VS	// // 0
416	D-WP(C)/47755/2026 WP(C)/33556/2026	STATE OF ODISHA KALPANA DAS VS	JYOTI RANJAN KHUNTIA VS	// // 0
417	D-WP(C)/47337/2026 WP(C)/33557/2026	STATE OF ODISHA SANJULATA JAGATI VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	// // 0
418	D-WP(C)/48610/2026 WP(C)/33558/2026	STATE OF ODISHA BINDUSHREE BEHERA VS	SITANSU MOHAN SINGH VS	// // 0
419	D-WP(C)/48204/2026 WP(C)/33559/2026	STATE OF ODISHA MANAGING COMMITTEE OF BARAGOUNIAN GRAM PANCHAYAT HIGH SCHOOL., ANKUL VS	KUNAL KUMAR SWAIN VS	// // 0
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420	D-WP(C)/47366/2026 WP(C)/33560/2026	SAHIL KUMAR SETHI VS UNION OF INDIA	MONOMOY BASU VS	// 0 //
421	D-WP(C)/48307/2026 WP(C)/33561/2026	TEJASWINI PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
422	D-WP(C)/47947/2026 WP(C)/33562/2026	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
423	D-WP(C)/47748/2026 WP(C)/33563/2026	MOHAN KUMAR SAGAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	D-WP(C)/46115/2026 WP(C)/33564/2026	SAMBIT KUMAR SAHOO VS ICICI BANK LTD., VADODARA ,GUJURAT	SUDEEP KUMAR SARANGI VS	// 0 //
425	D-WP(C)/48543/2026 WP(C)/33565/2026	RAJIYA SULTANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
426	D-WP(C)/48009/2026 WP(C)/33566/2026	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
427	D-WP(C)/47948/2026 WP(C)/33567/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
428	D-WP(C)/48523/2026 WP(C)/33568/2026	ANITYA SEKHAR SENAPATI VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// 0 //
429	D-WP(C)/47372/2026 WP(C)/33569/2026	KEDAR KUMAR PADHIARY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
430	D-WP(C)/48676/2026 WP(C)/33570/2026	SANJIT SINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
431	D-ABLAPL/29083/2026	RANJAN KUMAR DAS	PRAVASH CHANDRA JENA	JALESWAR /517 /2026

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	ABLAPL/11759/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/30587/2026 ABLAPL/11760/2026	SOUMYA RANJAN BASTIA @ SONU BASTIA VS STATE OF ODISHA	SWETA ROUTRAY VS	BADAMBADI /473 /2026 () //
433	D-ABLAPL/29139/2026 ABLAPL/11761/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /287 /2026 () //
434	D-ABLAPL/29288/2026 ABLAPL/11762/2026	HADU POLEI @HADUBANDHU POLEI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /474 /2026 () //
435	D-ABLAPL/30120/2026 ABLAPL/11763/2026	SUSHANT KUMAR PARIDA @ SUSHANT PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /444 /2026 () //
436	D-ABLAPL/30377/2026 ABLAPL/11764/2026	MD. PARWEZ RASOOL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /68 /2026 () //
437	D-ABLAPL/30814/2026 ABLAPL/11765/2026	BADE @ SAMPADA KANHAR VS STATE OF ODISHA	JULU KHANSAMA VS	BAUNISUNI /78 /2019 () //
438	D-ABLAPL/30836/2026 ABLAPL/11766/2026	MANGALA BISHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIRPORT /432 /2026 () //
439	D-ABLAPL/30399/2026 ABLAPL/11767/2026	GOURANGA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /350 /2026 () //
440	D-ABLAPL/29318/2026 ABLAPL/11768/2026	KANHA SWAIN @ SURAJ KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /612 /2026 () //
441	D-ABLAPL/30853/2026 ABLAPL/11769/2026	TRINATH PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /593 /2026 () //
442	D-ABLAPL/29494/2026 ABLAPL/11770/2026	MADHUSUDAN LENKA VS	ARJUNA CHARANA BEHERA VS	SIMULIA /278 /2026 ()

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443	D-ABLAPL/29525/2026 ABLAPL/11771/2026	STATE OF ODISHA SAGAR DAS VS	TANMAYA KUMAR MOHANTY VS	// BADABAZAR /259 /2026 ()
444	D-ABLAPL/30629/2026 ABLAPL/11772/2026	STATE OF ODISHA TANISH TEJASWI NAYAK VS	SIDDHARTH GOUTAM DAS VS	// AIRPORT /426 /2026 ()
445	D-ABLAPL/29985/2026 ABLAPL/11773/2026	STATE OF ODISHA GANESH HARIJAN VS	MANORANJAN PADHY VS	// KUNDRA /101 /2026 ()
446	D-ABLAPL/30076/2026 ABLAPL/11774/2026	STATE OF ODISHA GYANARANJAN ROUTRAY@GYANA RANJAN ROUTRAY VS	SWAGAT KUMAR SAHU VS	// GOBINDAPUR /226 /2026 ()
447	D-ABLAPL/30634/2026 ABLAPL/11775/2026	STATE OF ODISHA AJIT SENAPATI VS	SATYAM DAS PATTANAIK VS	// NIHALPRASAD /208 /2026 ()
448	D-ABLAPL/30928/2026 ABLAPL/11776/2026	STATE OF ODISHA SUBHAM PARIDA @ AKASH PARIDA VS	BIJAYA KUMAR NAYAK (3) VS	// FATEGARH /326 /2026 ()
449	D-ABLAPL/28974/2026 ABLAPL/11777/2026	STATE OF ODISHA DEBANANDA SAHOO VS	DEBASNAN DAS VS	// PURIGHAT /148 /2026 ()
450	D-ABLAPL/30856/2026 ABLAPL/11778/2026	STATE OF ODISHA NARAYAN @ CHITRASEN TARAI VS	SANJIB KUMAR BHANJADEO VS	// GRAM GANJAM /253 /2026 ()
451	D-ABLAPL/30876/2026 ABLAPL/11779/2026	STATE OF ODISHA SANKAR BEHERA VS	PRIYA RANJAN SINGH VS	// ASTARANGA /252 /2026 ()
452	D-ABLAPL/31116/2026 ABLAPL/11780/2026	STATE OF ODISHA SHRIKANT SHIVLING ALMELKAR VS	KUMAR PRAJWAL VS	// / /0 ()
453	D-ABLAPL/30884/2026 ABLAPL/11781/2026	STATE OF ODISHA SOUMYA PRASAD MAHARATHA VS	AGASTI KANUNGO VS	// BHARATPUR PS /658 /2026 ()
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454	D-ABLAPL/31186/2026 ABLAPL/11782/2026	JAGANNATH PRADHAN @ RAJA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /521 /2026 () //
455	D-ABLAPL/28650/2026 ABLAPL/11783/2026	NISHANT KUMAR CHOUDHURY VS STATE OF KARNATAKA	SANJIT MISHRA VS	/ /0 () //
456	D-ABLAPL/30644/2026 ABLAPL/11784/2026	MADHAB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /11 /2026 () //
457	D-ABLAPL/31191/2026 ABLAPL/11785/2026	SUMANTA KUMAR MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /315 /2026 () //
458	D-ABLAPL/30684/2026 ABLAPL/11786/2026	SAMBARI KISKU VS STATE OF ODISHA	ANIRUDHA DAS VS	CANTONMENT ROAD /344 /2026 () //
459	D-ABLAPL/30786/2026 ABLAPL/11787/2026	SIBA BEHERA @ SIBA PRASAD BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000031/2023
460	D-ABLAPL/31193/2026 ABLAPL/11788/2026	NASIR HUSEN@MD.NASIR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /54 /2026 () //
461	D-ABLAPL/31204/2026 ABLAPL/11789/2026	PADMA CHARANA NAYAK @ PADMA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /767 /2026 () //
462	D-ABLAPL/30893/2026 ABLAPL/11790/2026	PRATYUSH KUMAR BRAHMA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KAMAKHYANAGAR /593 /2026 () //
463	D-ABLAPL/31207/2026 ABLAPL/11791/2026	SUSHIL RAJ VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SINGLA /137 /2025 () //
464	D-ABLAPL/30948/2026 ABLAPL/11792/2026	GANESH TIRKEY VS STATE OF ODISHA	UMARANI PANDA VS	/ /0 () //
465	D-ABLAPL/30934/2026	RAHUL DHADAKA	SANGRAM KESHARI ROUT	POTTANGI /138 /2025

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	ABLAPL/11793/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/31210/2026 ABLAPL/11794/2026	MALDHAR CHINAGUN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /348 /2026 () //
467	D-ABLAPL/30939/2026 ABLAPL/11795/2026	KAMAL KRUSHNA JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	ANANTPUR /258 /2026 () //
468	D-ABLAPL/31218/2026 ABLAPL/11796/2026	RAJANIKANTA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /286 /2026 () //
469	D-ABLAPL/31236/2026 ABLAPL/11797/2026	BIKU@JITU RANJAN KHATEI VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	RANPUR /310 /2026 () //
470	D-ABLAPL/30961/2026 ABLAPL/11798/2026	DAITARI MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Bamapada (Industrial Area) /315 /2026 () //
471	D-ABLAPL/30535/2026 ABLAPL/11799/2026	SIBA SANKAR DAS VS STATE OF ODISHA	AVIRAM PATRA VS	CAPITAL P.S. /681 /2026 () //
472	D-ABLAPL/30553/2026 ABLAPL/11800/2026	SASIKANT BASANTIA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /292 /2026 () //
473	D-ABLAPL/30579/2026 ABLAPL/11801/2026	GULSHAN KUMAR NAYAK @ GULSAN VS STATE OF ODISHA	SWETA ROUTRAY VS	BADAMBADI /473 /2026 () //
474	D-ABLAPL/28813/2026 ABLAPL/11802/2026	SERAJ SAHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIHIDI /311 /2026 () //
475	D-ABLAPL/31251/2026 ABLAPL/11803/2026	SAROJ KUMAR SAHOO @ CHANDAN SAHU VS STATE OF ODISHA	DEBASNAN DAS VS	BANKI /525 /2026 () //
476	D-ABLAPL/30967/2026 ABLAPL/11804/2026	MIHIR RANJAN PANDA VS	PRADIPTA VARMA VS	MANCHESWAR P.S. /726 /2026 ()

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477	D-ABLAPL/31274/2026 ABLAPL/11805/2026	STATE OF ODISHA SUSHANTA PANDA @ SUMANTA KUMAR PANDA VS	SUNIL KUMAR PANDA VS	// MOTANGA /143 /2026 ()
478	D-ABLAPL/31280/2026 ABLAPL/11806/2026	STATE OF ODISHA TUSAR RANJAN PARIDA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /585 /2026 ()
479	D-ABLAPL/30953/2026 ABLAPL/11807/2026	STATE OF ODISHA JITENDRA @ JITEN BAG VS	SURESH KUMAR JENA VS	// SONEPUR /347 /2026 ()
480	D-ABLAPL/30583/2026 ABLAPL/11808/2026	STATE OF ODISHA SATYABHAMA SENA VS	SK. ZAFARULLA VS	// SORO /569 /2025 ()
481	D-ABLAPL/31296/2026 ABLAPL/11809/2026	STATE OF ODISHA TAPAN MAHARANA @ TAPAN MOHARANA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /727 /2026 ()
482	D-ABLAPL/30897/2026 ABLAPL/11810/2026	STATE OF ODISHA PREMANANDA ROUT VS	BYOMAKESH TRIPATHY VS	// JAGANNATHA PRASAD /289 /2026 ()
483	D-ABLAPL/30905/2026 ABLAPL/11811/2026	STATE OF ODISHA DURGAMADHAB SAHU VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /289 /2026 ()
484	D-ABLAPL/30966/2026 ABLAPL/11812/2026	STATE OF ODISHA ANITA PANDA VS	MANASH RANJAN NAYAK VS	// BADAMBADI /480 /2026 ()
485	D-ABLAPL/30977/2026 ABLAPL/11813/2026	STATE OF ODISHA SURESH KUMAR SAHOO VS	LAXMIDHAR MAHAPATRA VS	// KUMBHARAPARA /418 /2026 ()
486	D-ABLAPL/30981/2026 ABLAPL/11814/2026	STATE OF ODISHA LUCKY @ MADHUSMITA DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /405 /2026 ()
487	D-ABLAPL/30954/2026 ABLAPL/11815/2026	STATE OF ODISHA NISHI @ NISHIKANTA MALLIK VS	ARIJEET MISHRA VS	// KUAKHIA /289 /2026 ()
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488	D-ABLAPL/30987/2026 ABLAPL/11816/2026	SALIM KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /215 /2026 () //
489	D-ABLAPL/31146/2026 ABLAPL/11817/2026	SRIKANTA JUANGA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TELKOI /201 /2026 () //
490	D-ABLAPL/31145/2026 ABLAPL/11818/2026	TUTU BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TANGI (KHURDA) /712 /2026 () //
491	D-ABLAPL/31179/2026 ABLAPL/11819/2026	AKASH ROHIDAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /240 /2026 () //
492	D-ABLAPL/31141/2026 ABLAPL/11820/2026	BHABAGRAHI JANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH 2(B)CC/0000004/2026
493	D-ABLAPL/31143/2026 ABLAPL/11821/2026	BIGYAN NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	PARADEEP MODEL /51 /2026 () //
494	D-ABLAPL/30791/2026 ABLAPL/11822/2026	PANCHANAN @ PANCHANANA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MANCHESWAR P.S. /753 /2026 () //
495	D-ABLAPL/31157/2026 ABLAPL/11823/2026	SANTOSH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KUNDHEIGOLA /342 /2026 () //
496	D-ABLAPL/30729/2026 ABLAPL/11824/2026	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN SWAIN VS	NANDANKANAN /84 /2020 () //